CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 133/2019 in O.A. No. 4075/2018

The 13th day of May, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Smt. Poonam Thukral,
Aged 58 years,
W/o Shri R.K. Thukral,
Working as PS in the office of
Deputy Chief Engineer/Construction-II
Northern Railway, Shivaji Bridge,
New Delhi
R/o E-153, Amar Colony,
Lajpat Nagar-IV, New Delhi-24.

.. Petitioner

(By Advocate: Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

- Shri T.P. Singh
 Union of India through,
 The General Manager,
 Northern Railway, Baroda House,
 New Delhi.
- 2. Shri S.L. Verma, Chief Administrative Officer/Construction, Hd.Qrs. Kashmere Gate, Delhi.
- 3. Shri Rajeev Ranjan Prasad, Chief Personnel Officer/Construction, Headquarter Kashmiri Gate, New Delhi.
- 4. Shri J. Sriniwas,
 Deputy Chief Engineer/Const-II,
 Northern Railway, Shivaji Bridge,
 New Delhi.
- 5. Shri Shiv Om Dwivedi,
 Deputy FA&CAO/Construction,
 Headquarter Kashmiri Gate,
 New Delhi.

6. Shri S. Singh,
Executive Electric Engineer/Construction,
Northern Railway, Shivaji Bridge,
New Delhi. ... Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this CP taken up for hearing, learned counsel appearing for the petitioner submits that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)

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